

IMPORTANT INSTRUCTIONS

**TO THE SHORTLISTED CANDIDATES APPEARING IN THE PERSONAL INTERVIEW/VIVA-
VOCE for the Post of
CLERK-CUM-PROOF READER - HIGH COURT**

Note: Only those documents will be scrutinized which the candidates have uploaded at the time of submission of the Online Application Form, as per the “Himachal Pradesh High Court Officers and Members of Staff (Recruitment, Promotion, Condition of Service, Conduct and Appeal) Rules 2015”, and **NO NEW CERTIFICATE/ DOCUMENT WILL BE ENTERTAINED.**

1. Before downloading the Interview Call Letter, from his individual Profile under ‘My Account’ at the appropriate link provided therefor, the candidate should check very carefully discrepancies, if any, and bring to the notice of the Recruitment Cell, H.P. High Court without loss of time, through e-mail i.e. arrecruitment-hc@hp.gov.in or telephonically.
2. Candidates are required to report at the venue i.e. HIGH COURT OF H.P., SHIMLA-171 001 at 12:00 PM, along with original Documents/testimonials, which were uploaded by them at the time of submission of the online application form (with one set of photocopies of Documents/testimonials duly attested by the Gazetted Officer). No candidates are allowed without the Interview Call Letter.
3. The candidates are required to paste their passport-size latest photograph duly attested by the Gazetted Officer, in the space provided on the Interview Call Letter. No candidate will be allowed to appear for Personal Interview/Viva-voce, without Interview Call Letter.
4. The candidates are also required to bring one of the authorized Photo IDs (i.e. Aadhaar Card/ Driving License, Voter ID or ID of any recognized organization etc.) with them and it must be original, valid and not expired. Photocopy & scanned copy of Photo IDs in mobile phone are not acceptable.
5. The candidate must note that their admission is strictly provisional on the basis of the declaration made by them on the application form and only those documents which were uploaded at the time of submission of the online application will be scrutinized from the original.
6. This interview call letter is subject to the condition that if any ineligibility is detected at any stage, their candidature shall be liable to be rejected.
7. Candidates are advised to check their SMSs & Email regularly, besides checking the official website of H.P. High Court, to obtaining updates with regard to the recruitment process.
8. Candidates are required to follow the COVID-19 guidelines issued by the Government from time to time.
9. No T.A. / D.A. will be paid by the High Court to appear for the Personal Interview/Viva-Voce.
10. The candidates are allowed to appear for Personal Interview/Viva-Voce, in the Batch, Date and time slot allotted to them as under:-

Sr. No.	Roll No(s) of Shortlisted Candidates				Total No. of Candidates	Revised Date & Time
1	100191	100676	101790	102559	20	27.03.2023 02:00 PM onwards
	100295	100775	101825	102648		
	100392	100832	101908	102757		
	100540	100943	101916	103065		
	100586	101067	102133	103423		
2	103591	104313	105249	106452	20	28.03.2023 02:00 PM onwards
	103723	104318	105301	106480		
	103771	104668	105521	107100		
	103855	104676	105979	107125		
	104024	105176	106110	107130		
3	107214	109146	109543	110367	19	29.03.2023 02:00 PM onwards
	107510	109154	109882	110459		
	107572	109211	110048	110499		
	107852	109350	110248	110568		
	108127	109475	110283			
Total Shortlisted Candidates:-					59	: